

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.146 of 2014

Dated : 19th December, 2014

In the matter of:

Byrnihat Industries Association

.... Appellant(s)

Versus

Meghalaya State Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

The court has not assembled today. As agreed by the parties, post the matter on **09.1.2015**.

(Court Master)

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